

(ii) International B-275 McCormick Tractors (35 HP)	Rs. 20,900
(iii) Massey Ferguson Tractors (35 HP)	Rs. 20,838
(iv) Escorts 34.5 HP	Rs. 19,500
28.0 HP	Rs. 15,032
(v) Hindustan 35.0 HP	Rs. 16,110
50.0 HP	Rs. 21,880

The above prices are inclusive of the prices of the following attachments/ accessories:

- (a) Hydraulic Lift.
- (b) Three point linkage.
- (c) Power Take Off.
- (d) Lighting equipment consisting of head, tail and plough light.
- (e) A set of tools.
- (f) Electric Horn.

**Assistant Inspectors of Works,  
Western Railway**

5760. Shri George Fernandes:  
Shri Madhu Limaye:  
Shri J. H. Patel:

Will the Minister of Railways be pleased to state:

(a) the number of Assistant Inspectors of Works employed on the Western Railway who have been served with retrenchment notices;

(b) the reasons for these notices being served when it has always been maintained by the Ministry that there will be no retrenchment of existing personnel;

(c) whether Government propose to provide alternative jobs to those served with the retrenchment notices; and

(d) the justification for fresh recruitment proposed vide Employment Notice No. 3/67-68, published in the 'Bharat Jyoti' of Bombay of 18-6-1967?

The Minister of Railways (Shri C. M. Poomacha): (a) 54.

(b) and (c). The staff were recruited in connection with temporary Project Works and have been rendered surplus due to completion of Works and consequent shrinkage in the cadre of Survey and Construction Department due to surrender of workcharged posts. It has not been possible to absorb them in this category on other Railways. Steps were taken to screen the surplus staff with a view to giving them alternative appointments and 16 have been issued orders of posting as Clerks. A further screening of the remaining staff has been programmed in the third week of July and the concerned personnel have been advised.

(d) The Employment Notice has been issued for recruitment of staff in Traffic trainee categories, such as Traffic Signallers, Guards, Commercial Clerks, Ticket Collectors, and Trains Clerks, and not for Asstt. Inspectors of Works. In these categories, there are anticipated to be vacancies even after considering some of the surplus A.I.O.Ws.

**Violation of Imports and Exports  
(Control) Act, 1947**

5761. Shri George Fernandes:  
Shri Madhu Limaye:  
Shri J. H. Patel:

Will the Minister of Commerce be pleased to refer to the reply given to Starred Question No. 719 on the 23rd June, 1967 and state:

(a) when the sanction for the launching of prosecution under Section 5 of the Imports and Exports (Control) Act, 1947 was accorded;

(b) who are the persons against whom prosecution is to be launched; and

(c) when is the prosecution expected to be launched?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) The sanction for launching the prosecution against the official